

\202

SLP(C)No. 4723 OF 2003

ITEM No.46

Court No.6

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.4723/2003

(From the judgement and order dated 19/08/2002 in WP 3614/02
of The HIGH COURT OF JUDICATURE AT BOMBAY)

D.M. MARGE & ORS.

Petitioner (s)

VERSUS

EXECUTIVE ENGINEER, SILVASSA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 15/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Ms.Varuna Bhandari Gugnani,Adv.
Mr.T.Mahipal,Adv.

For Respondent (s) Ms.Alka Agrawal,Adv.
Mr.D.S.Mahra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned by two weeks.

(Vijay Aggarwal)
COURT MASTER AR-cum-PS

(N.K.Gandhi)